

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 5**  
**IA-1266/ND/2021**  
**(IB)-251(ND)2020**

**IN THE MATTER OF:**

M/s Indsao Infratech ... Applicant/Petitioner

Vs

M/sMars BuildmartPvt. Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 15.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the RP : Mr.Amit Goel, Advocate

**ORDER**

**IA-1266/ND/2021:**

This is an application filed by Resolution Professional under Section 19(2).  
Notice to non-applicant/Respondent Nos. 1 & 2 Mr.Mohd. NavedAhamed  
and Mr.Arif Hassan.

List on **05.04.2021.**

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**